

- I. Report and Accounts (1997-98) of then U.P. Projects and Tubewells Corporation Limited, Lucknow and related papers.**
- II. Report and Accounts (1996-97) of the Kerala Land Development Corporation Limited, Thiruvananthapuram and related papers.**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act. 1956:-

(i) (a) Annual Report and Accounts of the U.P. Projects and Tubewells Corporation Limited, Lucknow, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(ii)(a) Twenty-fourth Annual Report and Accounts of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1996-97. together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

- I. Report and Accounts (1995-96) of the Vayudoot Limited, New Delhi and related papers.**
- II. Report and Accounts (1999-2000) of the Airports Authority of India and related papers.**